

Social security schemes for unorganised workers

2007. DR. BHALCHANDRA MUNGEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what are the various social security schemes for the unorganised sector workers in place today;

(b) how much expenditure was incurred on these schemes by the Central Government during the last three years; and

(c) the number of beneficiaries of these schemes during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The Government has enacted “Unorganised Workers’ Social Security Act, 2008” for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. Various Schemes, formulated by the Government to provide social security cover to the unorganized workers, listed in the Schedule I of the above Act are as under:

- (i) Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
- (ii) National Family Benefit Scheme. (Ministry of Rural Development)
- (iii) Janani Suraksha Yojana. (Ministry of Health and Family Welfare)
- (iv) Handloom Weavers’ Comprehensive Welfare Scheme. (Ministry of Textiles)
- (v) Handicraft Artisans’ Comprehensive Welfare Scheme. (Ministry of Textiles)
- (vi) Pension to Master Craft Persons. (Ministry of Textiles)
- (vii) National Scheme for Welfare of Fishermen and Training and Extension. (Department of Animal Husbandry, Dairying and Fisheries)
- (viii) Aam Aadmi Bima Yojana. (Ministry of Labour and Employment).
- (ix) Rashtriya Swasthya Bima Yojana. (Ministry of Health and Family Welfare)

(b) and (c) The amount of expenditure and number of beneficiaries of the welfare schemes during the last three years under the Unorganised Workers Social Security Act, 2008 is given in the Statement.

Statement

Details of expenditure and number of beneficiaries of the welfare schemes during last three years under the Unorganised Workers Social Security Act, 2008

Sl. No.	Name of the Scheme	Number of Beneficiaries			Expenditure (in crores)		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1.	Indira Gandhi National Old Age Pension Scheme	2,27,17,749	2,22,02,018	2,29,81,127	7884.35*	9112.46*	4180.98
2.	National Family Benefit Scheme	3,85,771	2,77,537	2,93,977			557.82
3.	Janani Suraksha Yojana.	1,06,57,091	1,06,48,487	1,04,38,901	1640	1763	—
4.	Handloom Weavers' Comprehensive Welfare Scheme						
	(a) Health Insurance Scheme	17,49,452	17,49,452	16,90,062	123.38	72.83	27.79
	(b) Mahatma Gandhi Bunkar Bima Yojana	5,50,246	5,99,236	5,73,763	15.95	17.38	16.64
5.	Handicraft Artisans' Comprehensive Welfare Scheme						
	(a) Rajiv Gandhi Shilpi Swasthya Bima Yojana	7,30,994	8,05,391	—	31.97	26.15	—
6.	Pension to Master craft persons	—	—	—	—	—	—
7.	National Scheme for Welfare of Fishermen and Training and Extension	43,96,235	48,81,355	52,34,799	38.88	51.89	51.54
8.	Aam Admi Bima Yojana	1,39,242	1,38,048	1,27,681	429.47	439.85	414.23
9.	Rashtriya Swasthya Bima Yojana	3,74,46,846	3,85,15,411	3,59,28,048	1056.77	885.91	544.43

* Earlier (upto 2013-14), Funds were released by the Ministry of Finance/Home Affairs to the States/UTs as Additional Central Assistance (ACA) in a combined manner for all the schemes under National Social Assistance Programme (NSAP), *w.e.f.* 1.04.2015 schemes under NSAP has been converted into Centrally Sponsored Schemes, funds are released scheme-wise to the State/UTs by Ministry of Rural Development.